

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4537
TO BE ANSWERED ON MARCH 19, 2026**

IMPLEMENTATION OF PROJECTS UNDER AMRUT

NO. 4537. SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 nationwide to strengthen water supply, sewerage and core urban infrastructure in selected cities and towns and if so, the details thereof;**
- (b) whether Katni town in Madhya Pradesh has been included under AMRUT 2.0 and if so, the details thereof along with the details of the projects sanctioned therein;**
- (c) the present status of implementation of water supply, sewerage and related urban infrastructure works in Katni including timelines fixed for their completion;**
- (d) whether the progress remains slow or infrastructure gaps persist and if so, the reasons therefor along with the corrective measures taken in this regard; and**
- (e) the steps taken/proposed to be taken to ensure timely completion of AMRUT works in Katni so that improved urban services support local economic activity, public health and regional development?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 has been launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities including Katni Town in Madhya Pradesh, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission.

Under AMRUT 2.0 States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects as per the local needs within broad framework of Mission guidelines.

Under AMRUT 2.0, State Water Action Plans (SWAPs) comprising of 8,771 projects worth ₹1,92,482.52 crore have been approved so far, which include 3,531 water supply projects worth ₹1,19,670.51 crore, 584 Sewerage & Septage Management projects worth ₹65,624.98 crore, 2,991 water body rejuvenation projects worth ₹6,083.32 crore and 1,665 parks projects worth ₹1,103.71 crore.

Under AMRUT 2.0, the SWAPs of Madhya Pradesh comprising of 04 projects worth ₹95.98 crore in Katni town have been approved, which include 01 water supply project worth ₹55 crore, 01 sewerage/septage management project worth ₹38.5 crore and 02 waterbody rejuvenation projects worth ₹2.48 crore.

The State Government has informed that 02 waterbody rejuvenation projects have been completed. The water supply project has been grounded in August, 2025 with project completion date of August, 2027. The project covers Functional Household Tap Connections (FHTCs) to 5,158 households through strengthening and expansion of the water distribution network. The sewerage/ septage management project is also grounded in June, 2025 with project completion date of June, 2027. The project covers sewer connections to 6,827 households through development of sewer network and associated infrastructure. The State has also informed that continuous monitoring and coordination with implementing agencies are undertaken to ensure timely completion.

The Mission guidelines have specific provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects provided by the States/ UTs.